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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO.19/2002-2007
NEW DELHI: 18th November 2002

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Export and Import Policy, 2002-2007, the Central Government hereby makes the following amendments in the ITC (HS) Classifications of Export and Import Items, 2002-2007, published on 31st March, 2002 as amended from time to time, namely-

2. The following shall be added at the end of Appendix III to Schedule 1 (IMPORTS) of ITC (HS) Classifications of Export and Import Items, 2002-2007:

Sl. No.	Applicable BIS standard	Name of the product
134	IS 3055(Part 1): 1994	Clinical Thermometers:Part 1 Solid Stem Type (Second Revision)
135	IS 3055 (Part 2): 1988	Clinical Thermometers:Part 2 Enclosed Scale Type (First Revision)

This issues in public interest.

(L. Mansingh)
Director General of Foreign Trade and ex-officio
Additional Secretary to the Government of India

Copy to all concerned.

(S.K. Bhardwaj)
Dy. Director